## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1441/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: Polyset Plastics Pvt. Ltd.

V/s.

Shreya Life Science Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Adv. Ajay Panicker & Adv Juster Company April Destr Company Physics

2. Ms. Mallika Taly Adv. for Peh honer

## <u>ORDER</u>

## CP No. 1441/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

On the withdrawal memo with Consent Terms filed by the Petitioner's Counsel, this Company Petition is hereby **dismissed** as withdrawn looking at the Consent Terms signed between the parties.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/- \*

B.S.V. PRAKASH KUMAR Member (Judicial)